## Annecure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Drish Shose Limited: Date of commencement of CIRP: 21.05.2022 (received on 13.05.2022) NCLT order C. P. (I.B) No. 2399/CIBINF/2021 dated 12.05.2022 (received on 13.05.2022) List of creditors as on: 23.08.2022 List of secured financial creditors belonging to any class of creditors

						List of secure	d financial creditors b	elonging to any	class of credi	itors					
													(Amount in ₹)		
SI	Name of	Detail	s of claim received				Details of claim admitted				Amount of	Amount of any	Amount of claim		Remarks, if any
No	creditor										continge nt	mutual dues,	not admitted	claim under	
		Date of	Amount claimed	Amount of claim	admitted	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set- off		verificati on	
		receipt				claim	security	covered by	related	share in CoC		on			
							interest	guarantee	party?						
1	Bank of India	26.05.2022	₹ 1,22,22,64,590.3	₹ 1,21,74,45,0	74.00	Section 5(8)	As per Enclosure 1	0	No	100.00%	0	0	₹ 48,19,516.30	0	
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							NIL								_

Details of Security interest, if any, in respect of such claim	
Security	Particulars
Principal	For WCL Hypothecation of –
	Stocks & Book Debts (Present and Future) at whichever location
	For Term Loan
	Hypothecation of net block (excluding Vehicle financed by other Bank any and including Land and Building
	LC LOC raw material Pledge of TDRs @ 10%
Collateral for all limits for term loan and working capital	(i) EQM of property measuring 5815.20 sq yards situated Plot no 19 industrial Area Phase I, Panchkula in n/o company PKL UNIT-1
limits/ PC/ FC/ FITLs (i.e. for the entire exposure of the	
company on the Bank of India)	
	(ii) EQM of property measuring 1015.49 sq mtr situated at Plot No 6-A, industrial Area Phase-II Panchkula in no company PKL UNIT-2
	(iii) EQM of property measuring 18 Kanal 9 Marla situated at village Rajpura, Bharatgarh Road Nalagarh in n/o company
	Nalagarh UNIT-1
	(iv) ) EQM of property measuring 70 Kanal 4 Marla situated at village Ranguwal, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.2
	(v) (a) EQM of property measuring 10Kanal 13Marla situated at village Ranguwal Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.3
	(b) 24 Kanal 2Marla (Hadbust no 127) situated at Village Musewal, Mouza, Ranguwal, Pargana in n/o company Nalagarh UNIT.3 (now Unit 5)
	(vi) EQM of house property admeasuring 420 sq mtrs situated at plot no 1894, Sec -21 Panchkula in n/o DSL.
	(vii) Pledge of TDR as security of Face value Rs. 1.57 crore.
	(ix) EQM of property situated at village Kurli, Mohali in n/o Drish Leathers P Ltd (Guarantor).
Total Principal + Collateral	Rs. 72.31 Crores